



**IN THE INCOME TAX APPELLATE TRIBUNAL,
CUTTACK BENCH, CUTTACK**

**BEFORE SHRI GEORGE MATHAN, JUDICIAL MEMBER
AND
MANISH AGARWAL, ACCOUNTANT MEMBER**

ITA No.240/CTK/2024
Assessment Year : 2017-18

Shishir Kumar Pattnaik, At/PO: Jamankira, Sambalpur-768107	Vs.	Pr. CIT, Sambalpur
PAN/GIR No.AJYPP 5178 m		
(Appellant)	..	(Respondent)

Assessee by : Shri B.R.Panda, Adv
Revenue by : Shri Sanjay Kumar, Id CIT DR

Date of Hearing : 29/8/2024
Date of Pronouncement : 29/8/2024

ORDER

Per Bench

This is an appeal filed by the assessee against the order passed u/s.263 of the Act by the Id Pr. CIT, Sambalpur dated 23.3.2022 in Appeal No.PCIT, Sambalpur/Revision-263/100000307540/2022 for the assessment year 2017-18.

2. Shri B.R.Panda, Id AR appeared for the assessee and Shri Sanjay Kumar, Id CIT DR appeared for the revenue.

3. At the time of hearing, Id AR of the assessee submitted that he wishes to withdraw the appeal filed before the Tribunal. Id CIT DR did not

have any objection. Hence, we permit the assessee to withdraw the appeal and consequently, the appeal is dismissed as withdrawn.

4. In the result, appeal of the assessee stands dismissed.

Order dictated and pronounced in the open court on 29/08/2024.

SD/-
(Manish Agarwal)
ACCOUNTANT MEMBER

SD/-
(George Mathan)
JUDICIAL MEMBER

Cuttack; Dated 29/08/2024
B.K.Parida, SPS (OS)

Copy of the Order forwarded to :

1. The Appellant : Shishir Kumar Pattnaik,
At/PO: Jamankira, Sambalpur-768107
2. The Respondent: Pr. CIT, Sambalpur
3. DR, ITAT,
4. Guard file.
//True Copy//

IMPARTIAL, EASY AND
SPEEDY JUSTICE

By order

Sr.Pvt.Secretary
ITAT, Cuttack